

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV: (Special Bench)**

9. IA 3521(MB)2024
IN
C.P. (IB)/991(MB)2021

CORAM:

SHRISANJIV DUTT
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **09.07.2024**

Name of the Party: Punjab & Maharashtra Co-Operative
Bank Limited

Vs.

Sapphire Hospitals Private Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Adv. Sandeep Bajaj a/w Adv. Vipul Jai and Adv. Vanshika Rana, Ld. Counsel for the Applicant present through virtual mode. None for the Respondent.
2. Ld. Counsel for the Applicant submits that the connected IA is listed on **19.08.2024**. At the request of the Counsel, the present Applicant i.e. IA 3521(MB)2024 is listed on the same date.
3. Post this IA on **19.08.2024** for further consideration.

Sd/-

SANJIV DUTT
Member (Technical)
(FRK)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)